

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 209 of 2013

Dated : 17th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Neyveli Lignite Corporation Ltd. ... Appellant(s)

Versus

**Central Electricity
Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

Admit. Issue notice to the Respondents returnable on 24.10.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **24.10.2013.**

(V.J. Talwar)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson